

Name of the Corporate Debtor: Arambagh Hatcheries Limited
Date of commencement of Liquidation: May 01, 2024;
List of creditors as on July 16, 2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in SCC, if applicable
1	Commissioner Of Commercial Taxes Govt Of West Bengal			2,45,57,432.00	6,14,447.00		No	0.004%		2,39,42,985.00			
2	Office of Assistant Commissioner of CGST & CX, Singur Division			5,88,45,345.00	46,25,031.00		No	0.030%		5,42,20,314.00			
3	Employees' State Insurance Corporation			4,34,40,098.00	3,90,24,326.00		No	0.251%		44,15,772.00			
4	Employee Provident Fund Organisation (Kolkata)			9,69,96,552.00	9,68,84,635.00		No	0.623%		1,11,917.00			
5	Employee Provident Fund Organisation (Durgapur)			11,34,56,331.00	3,39,13,161		No	0.218%		4,74,60,434.00	3,20,82,736		
6	WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED			4,19,173			No	0.000%		4,19,173			
	DIRECTORATE OF COMMERCIAL TAXES - OFFICE OF THE JOINT COMMISSIONER, SERAMPORE CHARGE			3,06,73,620			No	0.000%		3,06,73,620			
7	Kolkata Municipal Corporation			13,31,10,807			No	0.000%					
	Total	-	-	50,14,99,358	17,50,61,600			1.126%	-	-	16,12,44,215	3,20,82,736.00	-